

The question of providing adequate safeguard measures for our exports that are likely to be affected following British accession to the EEC is being pursued both with the UK as well as the other members of the European Economic Community. During the visit of Mr. Geoffrey Rippon, Minister in the UK Cabinet to Delhi in September, 1972, Shri L. N. Mishra, former Minister of Foreign Trade, had detailed discussions with him on the modalities of safeguard arrangements for our exports in the context of the enlargement of the Community. Shri Mishra visited London in January 1973 at the invitation of the British Government to carry forward the discussions held in Delhi. A copy of the Joint Communiqué issued following Shri Mishra's discussions is laid on the Table of the House. *Placed in Library. See No. LT-4250/73.*

#### **Balance of Trade between India and the EEC**

677 SHRI C. JANARDHANAN: Will the Minister of COMMERCE be pleased to state

(a) whether there is a chronic and rising adverse balance of trade between India and the EEC?

(b) what was the position of our trade balance with EEC in 1970-71 and 1971-72, and

(c) the steps taken to help ourselves out of this unfavourable trade balance with EEC?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b) We have a chronic adverse balance of trade with the European Economic Community (Benelux countries, Federal Republic of Germany, France and Italy). The adverse balance amounted to (—) 89.79 crores and (—) 124.89 crores during 1970-71 and 1971-72 respectively.

(c) The steps taken include.

(i) efforts with the Community for the removal/reduction of tariff and non-tariff barriers in respect of important items of our exports.

(ii) participation in the trade fairs and exhibitions in the Community member countries to promote more exports.

(iii) launching of Commercial Development Programmes with individual member States.

(iv) Exchange of trade delegations.

(v) Periodic consultations for promoting trade and commercial relations.

(vi) measures for taking full advantage of the Generalised Scheme of Preferences of the Community.

#### **Enquiry into the death of Air India Loader near a Hangar at Delhi Airport on 16-1-1973**

678 SHRI B. K. DASCHOWDHURY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether any enquiry was held into the death of 30-year old Air India Loader who was found dead with head injuries near a Hangar at Delhi Airport on the 16th January, 1973, and

(b) if so, the outcome thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINGH): (a) and (b) The police are investigating the case and their report is awaited. The unfortunate accident is also being enquired into departmentally by Air-India.

#### **Efforts to increase foreign exchange earnings through Tourist Trade**

679 SHRI BAKSI NAYAK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) the total earning through tourist trade during the last two years